

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 53/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Hi Tek OTS Pvt. Ltd. Vs. ROC

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Request for an adjournment is being made on behalf of the Petitioner.
At his request, adjourned to 6th March, 2018.

-s-d-1

(Deepa Krishan)
Member (T)

-s-d-1

(Ina Malhotra)
Member (J)